



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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June 19, 2012

Certificate of Registration of Matruka Investments Ltd. - Cancelled

The Reserve Bank of India has on June 1, 2012 cancelled the certificate of registration No.13.00315 dated March 09, 1998, issued to Matruka Investments Ltd., having its registered office at Old No.27/1, 27/2 New No. 35/36, Sankey Road, Bangalore - 560001 for carrying on the business of a non-banking financial institution on supervisory grounds from carrying on NBF1 activities. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2011-2012/2021

Ajit Prasad
Assistant General Manager